

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:4852  
ANSWERED ON:09.12.2010  
THEFT OF CRUDE OIL  
Saroj Smt. Sushila;Upadhyay Seema

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the worth of crude oil in rupee terms stolen from Mumbai High-Panipat Refinery pipeline;
- (b) whether any Government official/official of the company has been found to be involved in any manner in the said theft;
- (c) if so, the details thereof;
- (d) whether any case of negligence in strict compliance of the norms laid down for checking such incidents has been reported;
- (e) if so, the total worth of the crude oil in rupee terms stolen in such incidents during the last three years;and
- (f) the number of persons arrested in this regard and the action taken against them?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA)

(a): There is no IOCL crude oil pipeline from Mumbai High to Panipat refinery. Panipat refinery is fed through two pipelines mainly Mundra-Panipat Pipeline and Chaksu-Panipat section of Salaya Mathura Pipeline. The total worth of Crude stolen from these pipelines in the last 3 years is Rs 1 .55 Crore.

(b): No, Madam.

(c): Does not arise in view of (b) above.

(d): No, Madam.

(e): During the last three years total crude oil worth ?1.55 Crore was stolen in such incidents.

(f): FIR has been lodged in all cases of pilferage. Local Police have been carrying out investigation and so far 33 persons & 3 tankers in the Western region and 97 persons & 2 tankers in the Northern Region have been nabbed. All cases are under investigation by Police.

Recently, 02 persons were arrested by Crime branch of Delhi Police on 19.11.2010. One tanker lorry is also seized by Police. The culprits were handed over to Haryana Police for further investigation in the matter. No conviction has been reported so far.